## REGISTERED

## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA)
Indira Nagar,
BANGALORE- 560 038.

Dated \_5 DEC 1086

Application			No.	658	/86(R)	
WP	No.				1 H	

Applicant
R.Subramanyachar.

To

Sh M.Narayanswamy, 844, (Upstairs) V Block, Rajajinagar, Bangalors-560 010.

Sh NS Srinivasan, Advocate, 12,2nd Floor, SSB Mutt Bldgs., Tank Bund Road, Bangalore-9.

The Divisional Railways Manager, Mysore Division, Mysore.

The Divisional Railways Manager, Bangalors Division, Bangalors.

The Divisional Personnel Officer, DRM's Office, (Personnel Branch) Bangalore-23.

Sh S.Narasimhamurthy, Chief Travelling Ticket Inspector, Grade II, Southern Railway, Now working in Mysore Division at Bangalore City.

SUBJECT: Sending copies of Order passed by the Bench in Application No. 658/86(F)

Please find enclosed herewith the copy of the Order/
interior passed by this Tribunal in the above said Application
No. 658/86(F) on 28-10-86.

Encl: as above.

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SECTION OFFICER (JUDICIAL)

## RAL ADMINISTRATIVE ADDITIONAL BENCH.

R. Subramonyechar

CENTRAL ADMINION ATIVE

ADDITIONAL DENCH BANGALORE

A.No. 658/86 (F)

in the circumstances of the case,

we direct the parties to bear the

costs.

Order Sheet (coned) Date Office Notes Orders of Tribunal KSP(VC)/LHARM 28/10/86 1.10.86 In this application made under Section 19 of the Administrative Tribunals Act of 1985. the applicant has sought for a direction to respondents 1-3 to transfer R-4 from Mysore Division to Bengalore Division or alternatively treat him as his junior in the relevant cadre. Shri A.N. Venugopal, learned counsel for R 1-3 produced before us Office Order No. T-CELL/C-12/86 dt 8th May, 86 according sanction to the retirement of R-4 from 31-5-86. Shri Venugopal also submits that R-4 has retired on 31-5-86 and is no longer holding the post. In these circumstances, the grievance of the applicant no longer survives for consideration. We therefore dismiss this application as having become unnecessary. But